

(b) In case of EPC contracts, the Bank Guarantees against the Performance Security and 50% of Retention Money are retained till 365 days after the completion of Defect Liability Period or final payment, whichever is earlier. In case of BOT contracts there is a provision for retaining Bank Guarantee for performance security for one year from the appointed date or expending 20% of Total Project Cost (TPC) on construction whichever is earlier provided the concessionaire is not in material breach of agreement.

(c) No such incident occurred.

#### **Four laning of Gandhidham-Mundra Section of NH-8A**

2274. SHRI KANJIBHAI PATEL :  
SHRI BHARATSINH PRABHATSINH PARMAR :  
SHRI PARSHOTTAM KHODABHAI RUPALA :

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to refer to answer to Starred Question 264 given in the Rajya Sabha on 22 July, 2009 and state:

(a) whether pre-qualification of concessionaire has been evaluated for four laning of Gandhidham-Mundra Section of NH-8A;

(b) whether this proposal has been approved and request for proposal has been invited from the pre-qualified bidders for the award of work; and

(c) if so, the time by when the work is likely to be started on four laning of Gandhidham-Mundra Section of NH-8A?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) Yes, Sir.

(c) The project is targeted to be awarded to the concessionaire for construction of road, during the year 2009-10. The work is likely to commence during 2011-12.

#### **Development of Surat-Dhule section of NH-6**

2275. SHRI KANJIBHAI PATEL : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether there is a proposal for development of Surat-Dhule section of National Highway-6;

(b) if so, the details thereof; and

(c) the time-frame fixed for completion of works?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) Surat – Maharashtra/Gujarat Border section of NH-6 in the State of Gujarat is being widened to 4-lane under NHDP-III on BOT toll basis by NHAI. As regards Maharashtra/Gujarat Border to Dhule in the State of Maharashtra the road is 2-lane.

(b) and (c) Concession Agreement with the selected concessionaire has been signed and the target of completion of works is May, 2012.